

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-52/2006/6018/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
District & Sessions Judge,  
Karbi Anglong.

Dated Guwahati the <sup>rd</sup> 23 July, 2024.

Sub: **Casual Leave.**

Ref:- Your email dtd. 09.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 08.07.2024**. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*SD/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-52/2006/6019/A, dated** , 23-07-24

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

*h*  
**JT. REGISTRAR (VIGILANCE)**  
*R*